

Racket of Sale of Used Rail Tickets unearthed

3143 SHRI MADHAVRAO SCINDLA. Will the Minister of RAILWAYS be pleased to state

(a) whether it is a fact that a racket of sale of used rail tickets for journey between Agra and Delhi has been unearthed by the Government,

(b) if so, details therein,

(c) assessment about the financial loss suffered by the Railways, and

(d) action proposed to be taken against the offenders?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) (a) (b) and (d) Details of a racket detected by the Delhi Railway Police have already been given in reply to Lok Sabha Unstarred Question No 2234, which was answered on 1-8-78

(c) An assessment about the loss suffered by the Railway due to the activities of this racket will become known only on finalisation of investigation of this case by the Delhi Railway Police

Setting up of Fertilizer Plants

3144 SHRI AHMED M PATEL Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state

(a) whether Government is considering to set up more fertilizers

Plants in the country during the next five years to meet the increasing fertilizers demand, and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H N BAHUGUNA)

(a) and (b) Yes, Sir It is proposed to set up four fertilizer plants in the Western Region, two each in Maharashtra and Gujarat, based on the gas available from the Bombay High/Bassein structure and one plant at Namrup in Assam based on the gas available from the oil fields of ONGC and Oil India Limited A letter of intent has also been granted to M/s Indian Explosives Limited for expansion of their existing capacity at Kanpur

Memorandum regarding establishment of a High Court Branch at Goa

3145 SHRI VASANT SATHE Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state

(a) whether Government have received memorandum pleading for establishment of High Court bench at Goa,

(b) if so, furnish details of the memorandum received and what is Government's reaction thereto, and

(c) how soon the Government is expected to take final decision in the matter?